

18.11.2008

4.

MA 1607/2008

OA 2748/2002

Present: Shri MS Reen for Sh. Amit Anand, counsel for applicant.
Shri S.M. Arif, counsel for respondents.

As the order of the Tribunal since been implemented, MA is rendered infructuous and is accordingly disposed of.

~~(Veena Chhotray)~~
Member (A)

~~(Shanker Raju)~~
Member (J)

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